

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-536

CP No. - 37/241/242/ND/2023
CA/150/2023

IN THE MATTER OF:

Rakesh Kapoor & Ors.

....Applicant

Vs.

Shree Ravi Trading and Manufacturing Pvt. Ltd. & Ors.

....Respondent

SECTION

U/s 241- 242

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv Kunal Tandon, Adv Richa Sandilya for R-1

ORDER

Due to paucity of time, list the matter on **31.05.2023**.

Sd/-

(Court Officer)